# CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

### ORIGINAL APPLICATION NO.170/01041/2019

## DATED THIS THE 07th DAY OF DECEMBER, 2020

#### CORAM:

## HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

## HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

Sri.Francis
S/o late Anthonappa
Aged about 59 years 4 months
Working as: Multi Tasking Staff
Air Force Technical College
Jalahalli West, Bengaluru-560015.
R/at Mariyanna Palya No 27
Mother Theresa Road, 2<sup>nd</sup> Cross
HA Farm Post
Bangalore-560024.

....Applicant

(None for the applicant)

Vs.

- 1. Union of India, Rep by its Secretary Ministry of Defence 104, South Block New Delhi 110001.
- 2. The Air Officer Commandant Air Force Technical College Jalahalli West Bengaluru-560015.
- 3. The Group Captain

OA.No.170/1041/2019/CAT/Bangalore Bench

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College Admin Officer Air Force Technical College Jalahalli West Bengaluru-560015.

.....Respondents

(By Advocate Shri K.Gajendra Vasu - through video conference)

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

Shri L.Mahesh, learned counsel representing the applicant had pleaded no

instructions on 13.10.2020, and, therefore, notice was issued to original applicant

for 07.12.2020 (i.e. today).

2. Despite notice, nobody has chosen to put in appearance on behalf of the

applicant. It appears that the applicant has lost his interest in pursuing the

present Original Application.

3. Accordingly, the Original Application is dismissed for non-prosecution.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

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